GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION No 2197

ANSWERED ON December 02, 2019/Agrahayana 11, 1941 (Saka)

Stand-up India Scheme

2197. SHRI PRATHAP SIMHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is a plan to create 2.5 lacs entrepreneurs belonging to Scheduled Castes, Scheduled Tribes and women categories by the Central Government under Stand-up India Scheme, if so, the details thereof;
- (b) whether a definite number of bank branches has been chosen from which each one has to convince/finance one entrepreneur from the said categories; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a) to (c): Government has launched the Stand Up India Scheme on 5th April, 2016. The Scheme is intended to facilitate bank loans between Rs. 10 lakh and Rs. 1 crore to at least one Scheduled Caste/Scheduled Tribe borrower and at least one woman borrower per bank branch for setting up greenfield enterprises in the manufacturing, services or the trading sectors. The Scheme which is being implemented through all Scheduled Commercial Banks is expected to benefit at least 2.5 lakh borrowers.
